ORDER

Consequent to order no.10/36/2016-NCLT dated 16.2.2018. The Benches at NCLT Hyderabad are hereby reconstituted as under:

**NCLT, Hyderabad Benches**

**Bench-I**
1. Shri Rajeswara Rao Vittanalla, Member (Judicial)
2. Shri Ravikumar Duraisamy Member (Technical)

**Bench-II**
Shri Bikki Ravendra Babu, Member (Judicial)

This is in modification of Order of even number dated 05.07.2016 w.e.f. 28.2.2018.

This issues with the approval of Hon’ble President, NCLT.

Copy to:-

1. P.S. to Hon’ble President, National Company Law Tribunal, New Delhi.
2. Hon’ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
6. NCLT web site/ Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi.
8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
12. The All India Reporter Pvt. Ltd., 31-D, ‘B’ Block, Delhi High Court, New Delhi.